

a result thereof Kharif crops have been destroyed and Rabi crops have not been sown. There is an acute shortage of drinking water in the rural areas of that district. Due to drought, green fodder is not available for the cattle which are facing drinking water problem also. Population of 15 lakhs of our area have been affected by the severe drought and the people are facing many difficulties there. Panic has gripped the farmers in particular. To cope with the situation some concrete steps are required to be taken by both the Central Government and the State Government. Hence, Beed must be declared a scarcity stricken district and immediate relief must be provided to the people of that district. I request the hon. Minister of Agriculture to despatch immediately a Central team there and employment programmes be started at once. The compensation for their crops which have been damaged due to severe drought must be paid immediately to the farmers of that area.

13.00 hrs.

49 PAPERS LAID ON THE TABLE

Annual Report of and Review on the working of the Kudremukh Iron ore company Ltd. Bangalore, for the year 1990-

91

[English]

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the Year 1990-91.
- (ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the Year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See. No. LT-539/91]

350  
Copy of the Corrigendum to the detailed Demands for Grants of the Ministry of Mines for 1991-92

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): I beg to lay on the Table a copy of the Corrigendum to the Detailed Demands for Grants\* of the Ministry of Mines for 1991-92. [Placed in Library. See. No. LT-540/91]

350  
Detailed Demands for Grants of the Ministry of Science and Technology

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shrimati Margaret Alva, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for 1991-92. [Placed in Library. See. No. LT-541/91]

350  
Notification under Essential Commodities Act, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): I beg

\*The Demands for Grants of the Ministry of Mines for 1991-92 were laid on the Table on the 22nd August, 1991.

to lay on the Table a copy of the Notification No. S.O.516(E) (Hindi and English versions) published in Gazette of India dated the 14th August, 1991 fixing the maximum price of fertiliser with immediate effect to be sold in bags to tea, coffee or rubber plantations or to cultivators under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See. No. LT-542/91]

13.07 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Wild Life (Protection) Amendment Bill, 1991, which has been passed by the Rajya Sabha at its sitting held on the 28th August, 1991:-

WILD LIFE (PROTECTION) AMENDMENT BILL 1991

As Passed by Rajya Sabha

[English]

SECRETARY GENERAL: Sir, I lay on the Table the Wild Life(Protection) Amendment Bill, 1991, as passed by Rajya Sabha.

13.08 hrs.

MATTERS UNDER RULE 377

31 (I) Need for Central assistance to curb the growing activities of Naxalites in Madhya Pradesh

[Translation]

SHRI MOHANLAL JHIKRAM (Mandla):  
The Naxalite activities are gaining ground

day by day in Madhya Pradesh and their activities could not be controlled at all. In the short span of just one month three big tragic incidents have occurred in Madhya Pradesh, in which lives of 25 policemen were lost. How long such loss of lives will continue? I request the Central Government to provide necessary sophisticated arms and ammunition to the State for curbing the growing activities of Naxalites there. It should also be provided latest equipments to detect mines to prevent recurrence of such incidents.

352  
(II) Need to supply adequate quantity of diesel and kerosene to fishermen and transport corporation in Tamil Nadu on subsidised rates (MOR 377)

[English]

SHRI R. DHANUSKODI ATHITAN (Tiruchendur): Sir, in Tamil Nadu many bus services have been cancelled due to diesel shortage. Though the oil crisis is over yet diesel cut has not been relaxed to the transport corporations.

In my Parliamentary Constituency also more than 30 routes are closed by the KTC and NTC due to the diesel shortage. Likewise the availability of kerosene and diesel to the fishermen for their boat engines has also been lessened.

The fishermen are working hard to catch fish to meet the domestic consumption as well as to earn foreign exchange. The Central Government should provide kerosene and diesel on subsidised prices and ensure the availability of kerosene and diesel to them on top priority. The Government should distribute kerosene to the fishermen out-board engines on ration card basis.

So, urge upon the Petroleum Ministry to lift the diesel cut for transport corporation (whether it is direct or indirect) and ensure prompt supply of kerosene and diesel to fishermen on subsidised rates for their fishing activities.